of India have been urging the domestic manufacturers to distribute as much of their Production through public agencies as is possible. In regard to the biggest domestic manufacturer, viz. the Fertiliser Corporation of India, it has been instructed to dis. ribute at least 50% of their production through public channels. By and large, the other domestic manufacturers also distribute a considerable quantity of their production through public channels. There is no proposal at present, to hand over total distribution of the production of domestic manufacturers to Government agencies of Cooperative Societies.

Setting up of All India Institute of Health in Mysore

1261 SHRI U. K. LAKSHMANA GOWDA: Will the Minister of HEALTH AND FAMILY PLANNING be pleased o state:

- (a) whether the Central Government have decided to set up a well-equipped All India Institute of Health in the Mysore State: and
 - (b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (PROF. A. K. KISKU) (a) No.

(b) Does not arise.

Advancement of loans to the agriculturists of Mysore

1262. SHRI U. K. LAKSHMANA GOWDA: Willthe Minister of AGRICUL-TURE be pleased to state:

- (a) the amount of loan advanced to the agriculturists in Mysore by the Department of Agriculture for the pur chase of tractors and fertilisers which have fallen due but have not been paid by the loanees in the State; and
- (b) if so, the amount of loan granted by way of taccavi at the time of distress and yet to be realised; and the amount of oustanding taxes of large hoardings?

THE MINISTER OF STATEJIN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE): (a) and (b) The question relates to the loans issued by the Department of Agriculture of the State of Mysore. The information is being collected and will be placed on the Table of the Sabha soon.

Financial assistance to State Government for Roads.

1263. SHRI IBRAHIM KALANIYA: SHRI Y.M. MAKWANA:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

- (a) the names of the States which have financial assistance from the demanded Central Government in order to link every village with road during the next five years and the details thereof; and
 - (b) the criteria adopted for giving such assistance?

THE MINISTER OF STATE IN THE SHIPPING MINISTRY \mathbf{OF} TRANSPORT (SHR' M. B. RANA):

(a) and (b) Presumably, the member is having in mind the financial assistance sought by States for rural roads in the 5th Plan under the Minimum Needs Programme. The criteria adopted by the Planning Commission for considering road schemes under this programme are that they shoud seek to provide all weather roads by the end of the Fifth Plan to all villages above a minimum population size of 1500. In hill areas or where the population is relatively more dispersed, such link roads are to be provided to a cluster of villages having population above a minimum size. A statement indicating the States who have asked for assistance under this programme for rural roads and the amount of the for is assistance asked attached. 'I he extent and pattern of Central financial assistance to be provided to each State under this programme have yet to be decided by the Planning Commission.

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Statement

5th Five year Plan Minimum Needs Programme-States

Rural R	oads			Outlay proposed by the States
Andhra Prad			52.73	
Assam .	•			31.00
Bihar .		•		344 · 19
Gujarat .				45 92
Haryana .		•	•	21.10
Himachal Pradesh .				25.00
Jammu & Kashmir				41.93
Kerala .				333.00
Madhya Prac	lesh			117.50
Maharashtra	•		•	119.79
Manipur .				85.00
Meghalaya		4 •		39.00
Mysore .			٠,	29 43
Nagaland	•			10.00
Orissa	٠.	* •		182.79
Punjab .				10.00
Rajastnan	•	40		64.00
Tamilnadu	.₩	•		60.00
Tripura	•		•	16.00
Uttar Pradesl	h .	•		250.00
West Bengal		•	•	76.70
	Total	• •		1,954.08

1264. [Transferred to the 30th August, 1973]

1265. [Transferred to the 30th August, 1973]

Export of Basmati Rice by S.T.C.

1266. SHRI GANESH LAL MALI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the State Frading Corporation has lately contracted to export 7,000 tonnes of superior quality of Basmati Rice, only in July this year, when the country is facing grim food hortage;

(b) ifsor the reasons for allowing export of rice in such circumstances; and

to Questions

(c) the terms of the export and the country to which the rice is proposed to be exported?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE): (a) to (c) With a view to retaining India's position in the export market and earning foreign exchange, export of 5,000 tonnes of .aw superiror basmatirice to Kuwait, Risal Khaim and Katar has been decided. The State Trading Corporation is also negotia ting export of 1,177 tonnes of sela basmati rice on the basis of tender invited recently.

Export of groundnut to Soviet Union

1267. SHRI GANESH LAL MALI: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether it is a fact that there is a grave scarcity of edible oils in the country at present;
- (b) if so, whether a ship-load of ground nut has been or is being exported to Soviet Union:
- (c) the reasons for allowing export of groundnut despite acute scarcity of edible oils in the country; and
- (d) the terms of the exoprt and the quantum of groundnut to be exported?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE): (a) No firm estimates of demand and supply of edible oils in the country are available. However, the supply of edible oils has fallen short of demand, particularly due to loss of ground nut crop caused by unfavourable weather conditions during Kharif 1972.

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(b) Yes, Sir.